

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

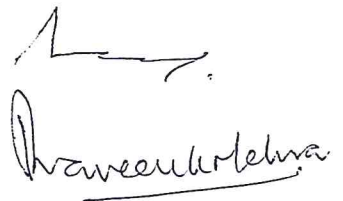
APPLICATION NUMBER :  
PETITION NUMBER : TCP/68/ (IB)/2017  
NAME OF THE PETITIONER(S) : ROSE FLOWER COMPANY PAPER PVT LTD  
NAME OF THE RESPONDENT(S) : MEHRA COMPUTER SYSTEMS LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. BABU  
M.A.C. Ananthan

Counsel for petitioner

Praveen U Mehra



**ORDER**

Shri A Babu, counsel for petitioner present. Shri Praveen U Mehra, Managing Director of the respondent company present. Both stated that they have settled the issue by way of compromise and sought time for reporting the final outcome of the settlement. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)